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WP-42065-2026

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VISHAL MISHRA

ON THE 15<sup>th</sup> OF OCTOBER, 2026WRIT PETITION No. 42065 of 2026

CNR No.: MPHC010746402026

*MRIGENDRA SINGH**Versus**UNION OF INDIA AND OTHERS*

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Appearance:

Shri Sanjay Agrawal - Senior Advocate with Ms. Ghuncha Rasool -  
Advocate for the petitioner.

Shri Sachin Jain - Advocate for the respondent No.1/Union of India.

Ms. Swati Agarwal, Advocate with Shri Vaarish K. Sawlani & Shri  
Abhijeet Awasthi, Advocates for the Respondent no. 2 / WhatsApp LLC.

Shri Satyam Shukla - Advocate for the respondent No.3.  
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ORDER

Counsel appearing for the respondent no. 2 submits that both WhatsApp  
account numbers of the petitioner are restored and WhatsApp is made functional  
now.

Under these circumstances, no further directions are required in the matter.

Accordingly, the petition stands disposed off.

(VISHAL MISHRA)  
JUDGE

JP